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DR. M. CH ANN A REDDY; i do not know how the hon. Member got the impression that both are the same companies. The first company is Messrs. Western Knapp Engineering Company, while the second company is a consortium consisting of several French companies, including the name that I have mentioned of Messrs. Venot-Pic, Ensa and others. They are two different concerns. The first company was approached and they prepared the report. They were entrusted with preparing the report in three different phases. As soon as the report under the first phase was done, the details of providing the necessary assistance, etc. came up and at that time this French consortium, came to our help to provide the necessary assistance, both financial and material.

SHRI SURJIT SINGH ATWAL: May I know, Sir, whether it is a fact that the new company, which has been given the work now, has not agreed with the consultants who were there before, and that the money paid to the consultants has been wasted?

DR. M. CHANNA REDDY: No, Sir. Those consultants are still in the picture and there are certain differences on some items, but essentially they act as our consultants and the money paid to them is not a waste.

श्री विमलकुमार मञ्जालालजी चीरडिया : क्या श्रीमान बतलायेंगे कि ग्रभी तक की जानकारी ख्रीर सारी राय जेने परिणामस्वरुप कितना माल वहां निकलने की उम्मीद हैं ग्रीर कब से काम शरू हो जायगा ?

डा॰एम॰चन्ना रेडडी:यह जो प्रोजेक्ट है उसका कार्य दो तीन फेज में किया जायगा धौर इस सारे कार्य पर 78.52 करोड़ रुपया खर्च होने की उम्मीद हैं। यह कार्य चालु है और 1969 के ग्रंत तक पुरा हो जाने की आणा है। सिर्फ खेतरी प्रोदेक्ट से ही कापर नहीं निकाला जायगा बल्कि कोलिहान मे भी कपर निकाला जायगा धौर पूरे प्रोजेक्ट की क्षमता करीब 31 हजार टन साल ना होगी । इसके साथ ही वहां पर सल्फयरिक एमिड और फटिलाइजर प्लान्ट का भी प्रोजेक्ट लगाया जायगा जिस पर 12.83 करोड रपया खर्च होगाः ग्रीर इसमें 1970 के ग्रंत तक शरु हो जायगा।

to Questions

## ARREST OF DIRECTORS OF BIG FIRMS TN BOMBAY BY C.B.I.

## \*355. SHRI D. THENGARI:t SARDAR RAM SINGH:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that soir > e directors of big concerns of Bombay have been arrested by the Central Bureau of investigations for alleged breach of importexport regulations;
- (b) if so, the number of group persons and action taken against each one of them;
- (c) what are the other details in this regard?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yes, Sir.

- (b) 9 persons were arrested and released on bail.
- (c) The cases against them for alleged breach of Import and Export Regulations are under investigation.

SHRI D. THENGARI: What Is the nature of these breaches of the import and export regulations and what is the total amount of foreign exchange involved?

fThe question was actually a?ked on the floor of the House by Shri D. Thengari.

**Ural Answers** 

Hong Kong and the amount of loss in foreign exchange is Rs. 76.32 lakhs.

SHRI D. THENGARI: Against how many persons complaints of this nature, i.e., regarding breach of import and export regulations, were re' ceived and against how many of them Investigations have been .conducted? Secondly, what are the names of the persons arrested?

SHRI DINESH SINGH: There were charges against eleven persons, ou1 of whom, as I mentioned in the answer, nine had been arrested and released on bail.

SHRI D. THENGARI: Names. SHRI DINESH SINGH; The names

(1) Shri Satwant Singh Sawh-ney,

- (2) Shri Chamanlal, s/o Lekh Raj,
- (3) Shri Narain Dass Prabhu Dayal,
- (4) Shri Roshanlal, s/o Lekh Raj,
- (5) Shri B. N. Mullan.
- (6) Shri Arun Sanghi,
- (7) Smt. Krishnakumari, w/o Chamanlal . . .

MR. CHAIRMAN: Not at all. SHRI DINESH SINGH: ^rtj

## Then:

- (8) Mrs. Shakuntala Devi. w/o Roshanlal,
- (9) Mrs. Kamla, w/o Shri Brahma Pal.

श्री विमलक्सार मन्नालालको चौर-डिवा: श्री ठेंगड़ी जी ने जो प्रशन पूछा था उसका उत्तर नहीं दिया गया कि कितने लोगों के खिलाफ शिका तें बाई ? उनमें से केवल 9 के खिलाफ इन्वेस्ट्रींगन किया गया श्रीर उन्हें गिरफ्तार किया गया है। मैं यह पुछना चाहता है कि गत एक दो वर्षों में कितने लोगों के खिलाफ शिकायते आई और कितनों के खिलाफ जांच की गई ?

to Questions

श्री दिनेश सिंह: मैंने अने किया ग्रध्यक्ष महोदय, कि इन दो केसेज में 11 लोगों के खिलाफ चार्ज लगाये गये और उनमें से 9 को चरेस्ट किया गया।

SHRI NIREN GHOSH; May I know the names of the firms involved, QOI only of the persons concerned, and also, against how many big firms such exchange violation cases ;us' pending and whether the release of them on bail would not prejudice he course of the investigations that are being conducted?

SHRI DINESH SINGH: How can I comment on what the .courts have done? They have released them on oail and I cannot be expected to comment on that. accused are: -

- (1) Mr. Satwant Singh Sawhney on behalf of the .firm M/s Indo-European Trading Corporation, Bombay.
- (2) Shri. Chamanlal Lekhraj of Messrs. Chamanlal (Overseas) Pvt. Ltd.
- Messrs. Chamanlal Bros., Bombay.
- (4) M/s Chamanlal (Overseas) Pvt. Ltd. Bombay.
- (5) M/s Chamanlal Bros (India) Pvt. Ltd.
- (6) M/s Barters (India) Pvt. Ltd.
- (7) M/s Barters Ltd.

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- (8) M/s Arya Vart Export Corporation.
- (9) M/s Steel (1957) Pvt. Ltd. That is all.

SHRI B. K. p, SINHA; The hon. Minister has mentioned the names of certain ladies. Is it not a fact that these ladies merely lend their names and they are not actively associated with the business?

HON. MEMBERS: No, no.

SHRI B. K. P. SINHA: They usually lend their names. They 3re not actually connected with the business. Why have they been arrested?

(No answer)

SHRI ARJUN ARORA: May I know if the passports of these persons have either been cancelled or impounded or something done or . . . .

AN HON. MEMBER: They have no passport.

SHRI ARJUN ARORA: No, no. They have. Are they still able to go abroad?

SHRI DINESH SINGH: I cannot say offhand whether they possess passports, whether they have them or not.

श्री राजनारायण : पिछली बुद्धिगंवार की । हमारे यहां एक कहावत है कि जो गंवार होते हैं वे पीछे से बोलते हैं। SHRI A. G. KULKARNI: May I know from the Minister whether the export entitlements obtained by the merchants are being tallied by the actual figures regarding the exports made, and if a tally is made, has the Government come to the finding that there is a large gap where the people have defrauded the Government by vicious means?

SHRI DINESH SINGH: I could not say, Sir, that there is any large gap in this case. The point is that when they export, they get a G. R. form on which they give all the details. These are kept with the Reserve Bank. When the money is received from them, then they tally with the G. R. forms.

## EXPORTS BY STEEL PLANTS

\*356. SHRI BABUBHAI M. CHINAI: Will Uhe Minister of STEEL, MINES AND METALS be pleased to state:

- (a) whether the public sector steel projects have entered the export market; and
- (b) if so, what are the important products being exported at present?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The important products being exported are pig iron, billets, rails, bars, structurals and pipes.

SHRI BABUBHAI M. CHINAI: May I know what is the value of exports and to which countries these are exported?

SHRI p. c. SETHI: The export value has been rising from year 1959-60. In the current year we are likely to export only from the Hindustan Steel, steel worth about Rs. 20 crores. The main countries  $t_0$  which exports have beon made are Sudan, Turkey, Iran and Ghana. Some of the countries have taken rails, while Japan has Laken pig iron and billets.

<sup>†[ ]</sup> Hindi transliteration.